

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

CUSTOM Appeal No. 10369 of 2016

[Arising Out Of OIA-AHD-CUSTOM-000-APP-234-238-15-16 Dated-26/11/2015 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

Surya Exim Ltd

3040, Jash Textiles & Yarn Market, Ring Road,
Surat, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Aditya Rawal, Advocate for the Appellant

Shri. Vijay G Iyengar, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING : 16.06.2023

DATE OF DECISION:16.06.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10659 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**